

Central Administrative Tribunal  
New Delhi : Principal Bench

OA No. 2293/2002

this the day of 12th September, 2002

R. S. Rawat (Rajender Singh Rawat)  
S/o Shri N. S. Rawat,  
Office of SDOP (II), Sanchar Parishar,  
Sector-III, Rohini,  
Delhi-110085.

(Present : None)

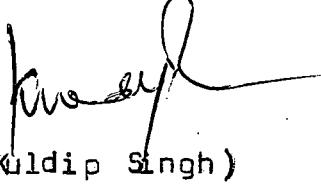
... Applicant

versus

1. Union of India  
(Telecom Commission)  
Ministry of Communication,  
Through its Secretary-cum-Chairman,  
Sanchar Bhawan,  
Ashoka Road,  
New Delhi-110015.
2. Mahanagar Telephone Nigam Limited (MTNL),  
Through the Chief General Manager Telephones,  
K. L. Bhawan, New Delhi-110050. ... Respondents.

ORDER (ORAL)

None appeared on behalf of the applicant even on the second call. The OA is dismissed for default and non-prosecution.

  
(Kuldip Singh)

Member (J)

/kd/